

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 5th August, 2021

The meeting of the Committee for Designation of Senior Advocates for the state of Assam that is scheduled to be held on 06.08.2021 has been postponed and will be held on 10.08.2021 at 1:30 PM in the Conference Hall (2nd Floor), Gauhati High Court (New Building), Guwahati.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC. III -23/2019/4057-4066/G, Dated: 5th August, 2021.

Copy to:

1. Shri Nilayananda Dutta, Senior Advocate and Advocate General, Arunachal Pradesh.
2. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam.
3. The Registrar (Vigil./Admin./Judl./Estt.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati. *He is requested to do the needful in the case video conferencing requested made by any of the dignitaries.*
6. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
8. The Court Officer No.1/2, Gauhati High Court, Guwahati for information and necessary action.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

5/8/2021